NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 130/397-398/NCLT/AHM/2016 (New) C.P. No. 59/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

Name of the Company:

Sangita A. Soni

V/s

Navdeep Real Estate Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. D. MARMES H. J. SOLICITOR & Advocate Advocate for SHAH a/w Advocate for Shah M. Frakel

2. SHAH a/w Advocate for Shah M. Frakel

2. Legal

SHRI NAVIN PAHMA & R. ADV. RECPONDENT Detacha

WITH NATASHA LUTARIA ATV.

FOR

THAKKAR 4 PAHWA, ATV.

ORDER

Learned Advocate Mr. Dharmesh Shah with Learned Advocate Mr. Jignesh Thaker with Learned Advocate Ms. Swati Singhal i/b GMS Legal present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Respondent.

Written submissions filed by Respondents no. 1 to 5.

Heard arguments of Learned Counsel for Respondents no. 1 to 5.

Heard reply arguments of Learned Counsel for petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of November, 2017.